

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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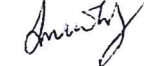

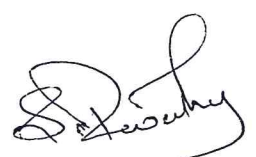
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/674/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : SABARI TEXTILES PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	C. HARSHARAJ	Counsel for Applicant	
2.	K. B. RAJ SONDAR	de. Rayat	
3.	Bhagavath Krishnan, Resourthys.	Intervening Applicant, Counsel for Financial Creditor, (IM Financial).	

ORDER

Counsel for petitioner/Financial Creditor present. Counsel for respondent present and filed vakalat. He prayed for time to file counter. Another applicant/Financial Creditor present and filed an affidavit and prayed time for making submissions. Time is enlarged at request. Put up on 19.12.2017.

-59-
S Vijayaraghavan
Member (Technical)

-58-
K Anantha Padmanabha Swamy
Member (Judicial)